

In the National Company Law Tribunal,  
Bengaluru, Special Bench

C.P. (IB)/184(BEN)2020

Court No. 1

Item No. 115

IBC Under Sec 9

In the matter of:

M/S ASTER TECHNOLOGIES PRIVATE  
LIMITED

.....Petitioner

V/s

M/S SOLAS FIRE SAFETY EQUIPMENT  
PRIVATE LIMITED

.....Respondent

Order delivered on ..22/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Hon'ble Member(J)

Shri ASHUTOSH CHANDRA, Hon'ble Member(T)

For Petitioner(s):

MS. MANORANJANI SHAW

For Respondent(s):

SHRI UDAY SHANKAR

Order

Heard Ms. Manoranjani Shaw, learned Counsel for the Petitioner and Shri Uday Shankar, learned Counsel for the Respondent, through Video Conferencing.

Registry is directed to list the IA filed by the learned Counsel for the Petitioner, if it is otherwise in order.

Post the case on 26.04.2021.

Member (T)

Member (J)

Krishna

Rece  
16/04/2021  
Verified

Court Officer

Due to being engaged in preparation of pending disposed of / order reserved cases, this order sheet was not created in CIS website and hence could not get it signed from the Hon'ble Members on time.